As on 06.10.2026

Sanctioned strength, working strength, vacancies of Judges in the Supreme Court of India and the High Courts

		Sanctioned strength			Working strength			Vacancies		
A.	**Supreme Court**	**38**			**37**			**1**		
B.	**High Court**	**Pmt.**	**Addl.**	**Total**	**Pmt.**	**Addl.**	**Total**	**Pmt.**	**Addl.**	**Total**
1	Allahabad	119	41	160	105	0	105	14	41	55
2	Andhra Pradesh	28	9	37	25	5	30	3	4	7
3	Bombay	71	23	94	55	20	75	16	3	19
4	Calcutta	54	18	72	32	18	50	22	0	22
5	Chhattisgarh	17	5	22	13	0	13	4	5	9
6	Delhi	45	15	60	44	5	49	1	10	11
7	Gauhati	22	8	30	18	8	26	4	0	4
8	Gujarat	39	13	52	32	0	32	7	13	20
9	Himachal Pradesh	13	4	17	13	2	15	0	2	2
10	J & K and Ladakh	19	6	25	14	0	14	5	6	11
11	Jharkhand	20	5	25	16	0	16	4	5	9
12	Karnataka	47	15	62	41	16	57	6	-1	5
13	Kerala	35	12	47	35	1	36	0	11	11
14	Madhya Pradesh	40	13	53	33	5	38	7	8	15
15	Madras	56	19	75	56	10	66	0	9	9
16	Manipur	4	1	5	3	0	3	1	1	2
17	Meghalaya	4	0	4	4	0	4	0	0	0
18	Orissa	24	9	33	15	0	15	9	9	18
19	Patna	40	13	53	40	4	44	0	9	9
20	Punjab & Haryana	64	21	85	42	22	64	22	-1	21
21	Rajasthan	38	12	50	32	6	38	6	6	12
22	Sikkim	3	0	3	2	0	2	1	0	1
23	Telangana	32	10	42	22	4	26	10	6	16
24	Tripura	4	1	5	4	0	4	0	1	1
25	Uttarakhand	9	2	11	7	1	8	2	1	3
	Total	**847**	**275**	**1122**	**703**	**127**	**830**	**144**	**148**	**292**